

21

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**


C.P. No. 10/441/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.05.2018**

Name of the Company: Priti j Christian & Anr.

Section of the Companies Act: Section 441 r/w 277(1) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	JAYMEEN TRIVEDI	PCS	Petitioner	
2.				


ORDER


PCS Mr. Jaymeen Trivedi is present for the petitioner. None present for the ROC.

The proof of service of notice of date of hearing on ROC is filed.

Heard the arguments of learned PCS for the Petitioner.

The order is reserved.


MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 1st day of May, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL